

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.338

TO BE ANSWERED ON THE 12TH DECEMBER, 2018

SHARE FOR SOLDIERS WELFARE

338. COL. SONARAM CHOUDHARY:

Will the Minister of DEFENCE be pleased to state:

- whether Kendriya Sainik Board has been reimbursing its share for Soldiers Welfare to State Governments;
- if so, the details thereof;
- whether the reimbursement for the year 2011-12 to 2014-15 have not yet been reimbursed to Rajasthan; and
- if so, the reasons therefor and the steps taken in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) **Yes, Madam. Kendriya Sainik Board has been reimbursing Central Share to States and UTs towards maintenance of their Rajya Sainik Board and Zila Sainik Boards.**

(b) **Central Share paid to all States / UTs for the period from 2011-12 to 2014-15 (in crores) is as under:-**

2011-12	Rs.35.40
2012-13	Rs.37.41
2013-14	Rs.50.12
2014-15	Rs.135.27

(c) **Central Share paid Rajasthan, for the period from 2011-12 to 2014-15 is as under:-**

2011-12	Rs.1,40,47,810
2012-13	Rs.3,36,60,160
2013-14	Rs.1,74,11,615
2014-15	Rs.4,61,95,461

(d) **Does not arise.**
